

THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

C.P.No. 26/94 in O.A.No.403/94

Date of Order: 22.4.1994

. Andrews .

Syed Baleshahe

Petitioner

AND

Sri U.Srinivasa Raghavan, Post-Master General, Vijayawada Region, Vijayawada-520 002.

.. Respondent

( other Respondents are not necessary)

Counsel for the Applicant

Mr.T.P.V.Subbarayudu

Course

the Respondent

.. Mr.V.Bhimanna

## CORAM:

HON'BLE SHRI A.B.GORIII

- (ADMN.)

HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

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Order of the Division Bench delivered by Hon'ble Shri A.B.Gorthi, Member (Admn.).

respondents stated that Respondent No.2 was on leave for some time and on his rejorning and disposed of on 21.4.1994. Although, thus the respondents did not comply with our order by due date, keeping in view the explanation offered by Mr.V.Bhimanna we did not disposing of the representation. As the representation has been disposed of this Contempt Petition is hereby dismissed. No order as to costs.

(T.CHANDRASEKHARA REDDY)
Member (Jud 1.)

(A.B.GORTHI) Member (Admn.)

Dated: 22nd April, 1994

(Discharged in Open Court )

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To

- Shri U.Srinivasa Raghavan, Post Master General, vijayawada Region, Vijayawada-2. sd
- 2. One copy to Mr. T.P.V.Subbarayudu, Advocate, B-16, P.5 Krupa Anand Apartments, Anand Bagh, Safilguda, Hyd.
- 3. One copy to Mr. V. Bhimanna, Addl. CGSC. CAT. Hyd.
- 4. One copy to Library, CAT. Hyd.
- 5. One spare copy.

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